

**Defective Case Register from 2025-06-20 to 2025-06-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/18226/2025	SAMBEET PATTANAYAK	2025-06-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-WP(C)/23761/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1.Page nos20 21 37 AND 38 Are not legible.
3	D-CRLMC/18041/2025	BIBHU PRASAD MOHANTY	2025-06-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of Charge sheet not tally with Index.Age of the petitioner not tally with cause title and affidavit.
4	D-BLAPL/18160/2025	GOPAL KRUSHNA MOHANTY	2025-06-20	Annexure -1 is not properly attested
5	D-WP(C)/23762/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1.Page nos.29 30 32 34 35 are not legible
6	D-CRLMP/17110/2025	NETRANANDA BISWAL	2025-06-20	PAGE NO. 14 NOT LEGIBLE
7	D-CONTC/22736/2025	ADV.	2025-06-20	sl. 6 not found in petition para.
8	D-CRLMP/18003/2025	GOPAL PRASAD JENA	2025-06-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
9	D-CRLMP/17106/2025	NETRANANDA BISWAL	2025-06-20	PAGE NO. 13 NOT LEGIBLE
10	D-CRLREV/15513/2025	SRIKANTA MAHUNTA	2025-06-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED B .C .E no . left blank in synopsis list of dates and certificate .
11	D-CONTC/23164/2025	ADV.	2025-06-20	1. Page nos.28 to34 not neat.2.Copy of order dated 05.01.2024 passed in CONTC No. 10518 of 2023 not filed.
12	D-CONTC/23734/2025	ABHIRAM SWAIN	2025-06-20	all the Annexures are not paginated as per Index.2.Adv.mobile number not indicated in the V.nama.
13	D-WP(C)/24409/2025	NARESH CHANDRA SAHOO	2025-06-20	Petition not correctly addressed to Honorable Court
14	D-WP(C)/24319/2025	MANORANJAN PADHI	2025-06-20	1. Nomenclature not furnished in V.nama.
15	D-CRLMC/17935/2025	STHITI PRAGYAN SUNANDINI	2025-06-20	1. Date of order not correctly furnished in Synopsis,para nos. 1 6 7 12 13 16 17 and 19
16	D-ABLAPL/18265/2025	DILLIP KUMAR RAY	2025-06-20	1-CT case no. of Synopsis, Date Chart, Cause Title and Petition not Tally with Annexure -1.2- Address of the Petitioner no. 3 not tally with Affidavit.3- Page no. 13 not Legible. 4-.mobile Phone Numbers Of All The Signing Advocates Not Indicated

17	D-ABLAPL/18248/2025	BIJAYA KUMAR RAGADA	2025-06-20	Page marking of Synopsis and List of date and events has not been done.
18	D-WP(C)/23964/2025	SUBHENDU KUMAR DAS	2025-06-20	Hologram of Rs.50/- not affixed on the V.nama.
19	D-MACA/24430/2025	BIJOY DASMOHAPATRA	2025-06-20	1. Period of Delay 2 days 2. Court Fee Rs.7245/ payable paid 7244/ Rs1/ to be paid
20	D-WP(C)/24282/2025	PRABIN DAS	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-RSA/24576/2025	SAIBRATA RATH	2025-06-20	1.Period of Delay 02 days.I.A for condonation of delay not filed. 2. Court Fee Rs.2835/- Payable Not Paid.
22	D-RSA/24084/2025	SOUGAT DASH	2025-06-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
23	D-RSA/19290/2025	NIRANJAN LENKA	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 02 days
24	D-ABLAPL/18263/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-06-20	1-Name and Signature of Petitioner no. 5 not tally with Vakalatnama.
25	D-MATA/24058/2025	KSHIROD KUMAR ROUT	2025-06-20	1. Period of Delay 73 days
26	D-CONTC/21423/2025	SHAMBHU CHARAN NATH SHARMA	2025-06-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED FURTHER S.R.AFTER FILING C.COPY OF W.P.(C)9867/2025
27	D-WP(C)/23913/2025	KUNAL KUMAR SWAIN	2025-06-20	.Subject Code incorrectly Mentioned
28	D-CONTC/23611/2025	SUVENDU KUMAR SETHI	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
29	D-CONTC/23600/2025	SUVENDU KUMAR SETHI	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
30	D-CONTAC/24290/2025	DIGAMBARA MISHRA	2025-06-20	IN PAGE NO.1 DISP. DATE OF CONTC.NO. 949/2025 IS. WRONG(IN THE MATTER OF)
31	D-ABLAPL/18271/2025	KRUSHNA CHANDRA DASH	2025-06-20	1.Paragraph Nos. not mentioned in the Affidavit. 2. Annexure-1 is not legible properly.
32	D-WP(C)/24080/2025	AMIT PRASAD BOSE	2025-06-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Both in petition and IA.
33	D-BLAPL/16520/2025	AMITAV TRIPATHY	2025-06-20	G.R. case no. not mention in copy of F.I.R. and rejection order.
34	D-MACA/22652/2025	KAPILA CHARAN NAYAK	2025-06-20	1. Period of Delay 125 days 2. Court Fee Rs.513/ payable not paid
35	D-WP(C)/24085/2025	AMIT PRASAD BOSE	2025-06-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.21 not neat.
36	D-CONTC/23884/2025	PRAFULLA KUMAR LENKA	2025-06-20	Provision of law not correctly furnished in the cause title
37	D-CONTC/21034/2025	SUBRATA MISHRA	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WP(C)/24382/2025	AMIT PRASAD BOSE	2025-06-20	14-NOT PROPERLY INDEXED. 1.Date not correct in annexure-8 in index. 2..Receipt Showing Serv.copy To cg not Filed.
39	D-WP(C)/21322/2025	DILIP KUMAR SAHU	2025-06-20	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C. fee of Rs. 36/- not paid.Petitioner no.11 and 14 not signed V.nama.Welfare fund of Rs.50/- not paid.
40	D-CRLA/14904/2025	PRAMOD CHANDRA SEJPADA	2025-06-20	1-Assessment slip not fully filled up,2-Reference certificate not furnished,3-Paras.wrongly furnished in declaration of affidavit in I.A.1424/2025,4-Convited u/s.376 I.P.C.not mentioned in I.As.
41	D-CRLMC/17966/2025	DIPANKAR ACHARYA	2025-06-20	1. Date order not correctly furnished sl. no. 5 in Index page
42	D-WP(C)/23921/2025	GOUTAM KUMAR ACHARYA	2025-06-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs of the petition not correct declaration of affidavit and al so I.A. . 2. PAGE NOS.27 and 31 NOT NEAT.
43	D-CRLA/16570/2025	ANJAN KUMAR BISWAL	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-CONTC/21023/2025	ADV.	2025-06-20	As per or. dtd 22-4-2024 in annex.1, copy of order dtd. 12-1 2024 passed in W.P. (c) no.17067/2023 not filed.
45	D-ABLAPL/18232/2025	ANIRUDHA DAS	2025-06-20	1.High Court Bar Asson.Members welfare scheme Rs 50/- ( Fifty ) ( Hologram) to be paid on V. Nama
46	D-ABLAPL/18313/2025	AMIT PRASAD BOSE	2025-06-20	1. In Annexure-1,page no-10 to 12 is not neat and legible
47	D-CONTC/19871/2025	ADV.	2025-06-20	IN PAGE NO.1 HEADING( ARISING OUT OF ) CASE NUMBER AND DISP. DATE WRONG

48	D-ABLAPL/18237/2025	BHABANI SHANKAR DASPARIDA	2025-06-20	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
49	D-ABLAPL/18234/2025	DEEPAK KU SAHOO	2025-06-20	1. In Affidavit,Sl.no-4 furnished twice. 2. Letter of the Application Copy is not proper font
50	D-ABLAPL/18261/2025	RITA SINGH	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Synopsis and Date Chart not properly page marked. 2- Subject code incorrectly mentioned in Synopsis and Cause Title.3 - Page 11 not legible.
51	D-BLAPL/18206/2025	NIKUNJA KUMAR ROUT	2025-06-20	Page 9 partly not legible
52	D-CONTC/21028/2025	ADV.	2025-06-20	copy of or. dtd.12-1-2024 passed in W.P.(c) no17067/2023 not filed as per annex. 1
53	D-CMP/21710/2025	SUKANTA KUMAR NAYAK	2025-06-20	1.Petitioner and O.Ps No-30 to 34 are impleaded as Parties vice deceased Defendant No-22 of the Trial Court not yet substituted.2. Status of the Parties not correctly stated
54	D-ABLAPL/18252/2025	KASHINATH PATTNAIK	2025-06-20	Annexure 1 page 13 and 14 not legible
55	D-CONTC/21562/2025	ADV.	2025-06-20	W.P.(C) No.15571 of 2025 mentioned in the Index page appears to be wrong.
56	D-MACA/23205/2025	ASHOK KUMAR BEHERA	2025-06-20	1.Court Fee Rs.10000/ payable paid Rs12/ rest amount to be paid 2.petitioner no 2 and 3 not executed in vakalatanama 3- court fee payable not furnished
57	D-ABLAPL/18239/2025	SAROJ KUMAR PADHI	2025-06-20	1.Petitioners name and address of SI No-8 to 12 not furnished in V.Nama as per cause title
58	D-WP(C)/23923/2025	MANORANJAN PADHI	2025-06-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. s/O. Late Surendra Naik in affidavit, not tally with cause title and paragraphs in declaration not correct.
59	D-WP(C)/23768/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1.Page nos.23 24 26 28 29 are not legible
60	D-ABLAPL/18257/2025	DIPTI RANJAN BHOKTA	2025-06-20	1-page no. 33 not Legible.
61	D-ABLAPL/18262/2025	HARIKRUSHNA PANIGRAHI	2025-06-20	1-Mobile No.not indicated of the signing Advocate in the Vakalatnama.
62	D-ABLAPL/18324/2025	AJIT KUMAR RAUT	2025-06-20	1. In Annexure-1,page no-8 is not legible
63	D-WP(C)/23646/2025	NIRANJAN BISWAL	2025-06-20	1.Date of representation not tally in annexure 9 as per index in connection with para 14 .
64	D-CRLMC/18021/2025	JYOTI RANJAN DEO	2025-06-20	Age of the petitioner not tally with cause title and c.copy of order.Serial no 4 in I.A of the affidavit not correctly mentioned.
65	D-MACA/23201/2025	ASHOK KUMAR BEHERA	2025-06-20	1.Court Fee Rs.10000/ payable paid Rs12/ rest amount to be paid 2.petitioner no 2 to 4 not executed in vakalatanama , 3- court fee payable not furnished

66	D-WP(C)/23767/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1. Page nos. 23 24 32 33 are not legible.
67	D-CONTC/22564/2025	ADV.	2025-06-20	Copy of the order dated 28.02.2024 mentioned in the Index page appears to be wrong.
68	D-ABLAPL/18276/2025	BISWARANJAN DALAI	2025-06-20	1. Code No. is not correctly furnished in A.Slip. 2. Authorisation under Declaration in Affidavit is not correct. 3. L.T.I. of the petitioners is not attested by the Advocate in V.Nama. 4. Annexure-2 not mentioned at page No.13. 5. Copy of order in BLAPL No. 341/25 and 1203/25 not attested by Advocate under Annexure-2.
69	D-CRLMC/18242/2025	PRAMOD KUMAR ROUT	2025-06-20	1. State not made a party. 2. paragraphs not correct in declaration of affidavit and sl. no.4 in I.A. of affidavit not proper.
70	D-ABLAPL/18329/2025	NIRA SUNDAR PANDA	2025-06-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. . Name of the petitioner-3 in the cause title does not tally with that of the signature in V .Nama. 2.Name Of The Filing Advocate Not In Capital Letters In The application
71	D-WP(C)/23648/2025	NIRANJAN BISWAL	2025-06-20	.Date of representation not tally in annexure 9 as per index in connection with para 14. 2.Date of order not tally in annexure 10 as per index.
72	D-WP(C)/23769/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1. Page nos. 23 24 36 37 are not legible.
73	D-CONTC/22568/2025	ADV.	2025-06-20	A copy of the order dated 20.05.2025 mentioned in the para-4 of the petition appears to be wrong. 2. Vernacular certificate not furnished.
74	D-WP(C)/23643/2025	NIRANJAN BISWAL	2025-06-20	.Date of representation not tally annexure 9 as per index in connection with para 14 .
75	D-ABLAPL/18330/2025	MANASH RANJAN NAYAK	2025-06-20	1 Name of the petitioner in the cause title does not tally with that of signature in affidavit and V. nama
76	D-EXP/16603/2025	PRADEEP KUMAR DAS	2025-06-20	1. Affidavit not made 2. C .copy of impugned order not filed .
77	D-ABLAPL/18331/2025	ASHOK KUMAR DAS	2025-06-20	1. In Annexure-3, Page no-20 and 21 is not annexed properly 2. In affidavit, name of the petitioner is not tally with Cause title of the application.
78	D-CRLMC/18214/2025	ACHYUTANANDA PATTANAIK	2025-06-20	1. As per standing order name of the victim / Informant shall not be reflected in the petition.
79	D-ABLAPL/18283/2025	ANSHUMAN PANDA	2025-06-20	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.
80	D-ABLAPL/18278/2025	SATYA NARAYAN MISHRA 4	2025-06-20	1. F.I.R. Copy is not legible under Annexure -1. 2. P.S. case No. and date mentioned under Para-5 appears to be not correct.

81	D-WP(C)/24284/2025	PRABIN DAS	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-CRLMC/17647/2025	UMAKANT SAHOO	2025-06-20	Vernacular Certificate Not Furnished. Both in petition and IA
83	D-WP(C)/24343/2025	OM SWARUP	2025-06-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-BLAPL/18254/2025	KASHINATH PATTNAIK	2025-06-20	Name of the petitioner does not tally with Index,synopsis,date chart, affidavit- p.-7, v.nama as mentioned in cause title.
85	D-CRLMC/18169/2025	BICHITRA NARAYANA SATAPATHY	2025-06-20	Synopsis and date chart not mentioned in index.
86	D-ABLAPL/18284/2025	SUSANTA KUMAR SAHU	2025-06-20	1.And has been left after the name of the petitioner in Index,Synopsis and Date Chart.
87	D-WP(C)/24283/2025	PRABIN DAS	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-CMAPL/20258/2025	ADV.	2025-06-20	1.C. copy of impugned order not filed 2.Put up for S.R. after filing of c. copy of dismissal order.
89	D-CONTC/22390/2025	ADV.	2025-06-20	1. Undertaking for filing of translated copy of annexure not filed
90	D-CRLMC/18285/2025	ALOK KUMAR MOHAPATRA	2025-06-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Relationship not mentioned in the affidavit.P.S and G.R number and Honble Court not mention in the cause title
91	D-ABLAPL/18292/2025	DUSHAMANTA KUMAR BISWAL	2025-06-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Serial No. not properly mentioned in Index. 2. 2.BNSS not correctly mentioned in A.Slip. 3.Annexure-1 not attested by the advocate.
92	D-BLAPL/18255/2025	GOPAL KRISHNA NAYAK	2025-06-20	Page no. not properly arranged in Annexure-2.
93	D-BLAPL/18188/2025	SURYAKANTA DWIBEDI	2025-06-20	Paragraph nos.furnished incorrect in Declaration of the Affidavit.
94	D-BLAPL/18243/2025	AMITAV TRIPATHY	2025-06-20	1-Page no.11 12 and 13 not legible.2- In synopsis and Date Chart Advocate signed without date.
95	D-BLAPL/16501/2025	SMRUTI RANJAN ROUT	2025-06-20	G.R case number not mentioned in the Rejection order.
96	D-ABLAPL/17406/2025	SAYANTAN PANDA	2025-06-20	14-NOT PROPERLY INDEXED. 1. F.I.R.Copy is not furnished though P.S.No. mentioned in the petition and Undertaking for submitting the F.I.R. Copy furnished. 2.Annexure-1 is not mentioned at page No. 10.

97	D-WP(C)/23847/2025	KIRTAN DANG	2025-06-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Deponent signature not sign in the affidavit.Page 12 not neat.
98	D-WP(C)/23579/2025	SITANSHU KUMAR DEY	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CRLMC/18036/2025	BEDA PRAKASH PANDA	2025-06-20	1. Date of order not correctly furnished in line no.8 at page no. 4
100	D-WA/24550/2025	KARUNAKAR RATH	2025-06-20	Put up for SR after filing of c.copy of impugned order.
101	D-FAO/23892/2025	GIRIJA PRASAD DUTTA	2025-06-20	1. Period of Delay 25 days
102	D-WP(C)/23755/2025	ABHIRAM SWAIN	2025-06-20	The copy of letter dated 13.3.2001 mentioned in the Index page does not tally with the averment-7 of the petition. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
103	D-WA/21071/2025	DR. BINODA KUMAR MISHRA	2025-06-20	Period of Delay 6 days delay. i) Page mark not properly. ii) Status of both the parties not furnished.iii)Anx-3 not legible.
104	D-WA/15006/2025	MAMATA MISHRA	2025-06-20	1. Period of Delay 12 days delay, I A. not filed. i)Index,Being aggrieved and filing C copy of impugned order not tally with among them.ii) Status of the both the parties wrongly furnished.
105	D-FAO/23899/2025	GIRIJA PRASAD DUTTA	2025-06-20	1.Period of Delay 29 days
106	D-WP(C)/23162/2025	GOPAL PRASAD JENA	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-WP(C)/23851/2025	RAMESH KUMAR SAHU	2025-06-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 11 12 13 14 15 and 16 not neat.
108	D-CRLA/14915/2025	SUNIL KUMAR PALAI	2025-06-20	1-Synopsis and Date chart not page marked,2-Para nos. wrongly furnished declaration of affidavit in I.A.1427/2025,3-Trial Court details not mention in I.A.No.1427/2025.
109	D-WP(C)/23771/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1.Page nos.23 25 28 are not legible
110	D-CRLA/16658/2025	AKSHAYA KUMAR SAHOO	2025-06-20	Code Indicated but not correct .
111	D-CONTC/21021/2025	ADV.	2025-06-20	Vakalatnama not filed ,as per annex. 1 and 2
112	D-BLAPL/18209/2025	PRAFULLA KUMAR KAR	2025-06-20	Name father of Petitioner in cause title does not tally with Rejection order.
113	D-CONTC/21050/2025	ADV.	2025-06-20	Cause title of W.P.(c) no.24870/2024 in annex.1 to be filed.

114	D-WP(C)/23770/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1. Page nos. 24 25 29 30 are not legible
115	D-BLAPL/18156/2025	LOKANATH NAIK	2025-06-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Page 69 is not neat. 2. Annexure-2 is not attested. 3. Affidavit of Notary and Declaration of Deponent and Certificate for translation of odia annexure not filed
116	D-WP(C)/23823/2025	DILIP KUMAR SAHU	2025-06-20	1-COURT FEE IS DEFICIENT.  D.C fee of Rs.6/- not paid. Annex-6 not found in the petition copy.
117	D-WP(C)/23291/2025	SUBRAT KUMAR NAYAK	2025-06-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. HBWF Rs 50 /- not paid in V.nama.
118	D-CONTC/21170/2025	PRADEEPTA KUMAR SWAIN	2025-06-20	1. Annexure-1 marked a twice in the petition. 2. Undertaking for non-filing of Translated copy not filed.
119	D-CONTC/21101/2025	SANTOSH KUMAR SWAIN	2025-06-20	1. Paragraph no. not correctly furnished on declaration. 2. Page no. 11 not neat and legible.
120	D-MACA/22669/2025	ADAM ALI KHAN	2025-06-20	1. Period of Delay 91 days
121	D-RVWPET/24196/2025	AUROVINDA MOHANTY, A.S.C	2025-06-20	1. Period of Delay 18 Days 2 .Page -20 21 23 and 28 of annexure-1 are not neat pages . 3 .Annexure-2 and 4 are not attested true copies . 4. C .copy filed not paginated
122	D-WP(C)/23756/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1. Page nos. 32 33 37 are not legible
123	D-WP(C)/23763/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1. Page nos. 22 23 44 AND 45 are not legible
124	D-CONTC/21082/2025	ADV.	2025-06-20	1. Synopsis and Date chart not alphabetic paginated in index. 2. Occupation of the deponent on affidavit not furnished. 3. As per impugned order dated 17.02.2025 passed in WP(C) No. 4534/2025 under Annexure-1 does not tally with cause title.
125	D-WP(C)/23877/2025	PABITRA KUMAR PAIK	2025-06-20	COURT FEE RS.6.00 TO BE PAID.
126	D-WP(C)/23879/2025	PRASHANTA KUMAR NAYAK	2025-06-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
127	D-EXP/17513/2025	KISHORE KUMAR JENA	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. C .copy of impugned order dated 17 .07 .2023 in w .p (c) -22899/2022 not filed 2. In affidavit father of petitioner not shown late as it is shown late in Exp. and declaration.
128	D-CONTC/21089/2025	ADV.	2025-06-20	1. Subject code incorrectly mentioned in Assessment slip and petition.

129	D-CRLMC/18157/2025	PRABIR KUMAR RAY	2025-06-20	Page nos 13 and 15 not neat
130	D-ARBP/21456/2025	ANUPAM DASH	2025-06-20	1. Legal Notice dated not correctly furnished Sl. nos.7 AND 8 in Index page
131	D-CRLMC/18212/2025	SURYAKANTA DWIBEDI	2025-06-20	Date of order not correct in petition para.1 of annex.1
132	D-CONTC/21165/2025	ADV.	2025-06-20	1. Synopsis and Date chart not alphabetic paginated in Index.
133	D-CONTC/22397/2025	ADV.	2025-06-20	1. Undertaking for filing of translated copy of annexure not filed.
134	D-CRLMP/16821/2025	MANORANJAN MISHRA	2025-06-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
135	D-CRLMP/17047/2025	BHABANI SANKAR MISHRA	2025-06-20	PAGE NO. 10 NOT LEGIBLE
136	D-CONTC/22392/2025	ADV.	2025-06-20	1.Undertaking for filing of translated copy of annexure not filed.
137	D-WP(C)/24180/2025	PRABIN DAS	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-WP(C)/24279/2025	PRABIN DAS	2025-06-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
139	D-MACA/22641/2025	KAPILA CHARAN NAYAK	2025-06-20	further S.R C COPY TO BE FILED
140	D-CMP/24302/2025	TRILOCHAN DASH	2025-06-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
141	D-WP(C)/23764/2025	RAMACHANDRA PANIGRAHY	2025-06-20	1.Page nos.20 21 33 34 are not legible
142	D-CRLMC/18014/2025	PRAKASH CHANDRA DASH	2025-06-20	Synopsis and Date Chart not mentioned in the Index.Honble Court not tally with cause title and c.copy of order.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 20-06-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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